

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION No-1725
ANSWERED ON – 15/12/2025

NATIONAL COMMISSION FOR MINORITIES

1725. SHRI TIRUCHI SIVA:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of the current members and chairperson of the National Commission for Minorities;
- (b) date since when the positions have been vacant;
- (c) rationale for delay in appointment of Members and Chairperson;
- (d) whether it is a fact that no meeting of the NCM has taken place since April 2025, if so, the reasons therefor;
- (e) the details of last annual report of NCM laid before the Parliament; and
- (f) whether it is a fact that action taken report on the annual report of NCM has not been laid before the Parliament since 2014 and if so, the reasons therefor?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJIU)

- (a) to (d) The positions of Chairperson and Members in the National Commission for Minorities (NCM) are vacant at present. No meeting of the NCM has taken place since April, 2025.

As per Section 3 (2) of the NCM Act 1992, Chairperson, Vice-Chairperson and Members of the Commission to be nominated by the Central Government from amongst persons of eminence, ability and integrity. Further, as per Section 8(2) of the NCM Act 1992, the Commission shall regulate its own procedure. However, the grievances which are received in the Commission continue to be taken up with the concerned authorities for redressal. The Government endeavours to appoint Chairperson, Vice-Chairperson and all the Members of the Commission.

- (e) & (f) The NCM prepares and submits its Annual Reports along with recommendations related to issues and concerns of minorities to Ministry of Minority Affairs. The recommendations of NCM as contained in its Annual Reports are circulated to the concerned Ministries / Departments for their Action Taken Memorandum, and improvements are made, this being an ongoing process.
